

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 130
(IB)-207(PB)/2019

IN THE MATTER OF:

Sanjay Kumar Pandey & Anr.	Applicant/petitioner
v.		
Ansal Hi-Tech Township Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:	Mr. Prashant Kumar & Mr. Hariom Singh, Advs.
For the Respondent(s):	Mr. Rakesh Kumar & Ms. Shruti Katiyar, Advs.

ORDER

For order see, CP. No. (IB)-11(PB)/2019.

26.03.2019
Ritu Sharma